

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

OA-2530/94

New Delhi this the 20th Day of April, 1995.

Hon'ble Sh. N.V. Krishnan, Vice-Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

1. P.K. Choudhary,
C-15, Minto Road Complex,
New Delhi.

2. M.K. Rao,
Qtr. No.287,
Sector-III,
R.K. Puram,
New Delhi.

...Applicants

(By Advocate Sh. J.P. Verghese, though none appeared)

Versus

1. Union of India
represented by the
Foreign Secretary,
Ministry of External Affairs,
South Block,
New Delhi.

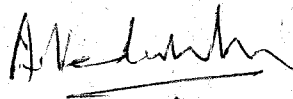
2. The Union Public Service Commission
through its Secretary,
Dholpur House,
Shahjahan Road,
New Delhi.

...Respondents

ORDER(Oral)

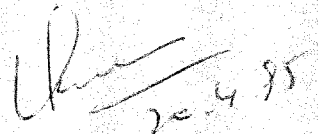
(Mr. N.V. Krishnan, Vice-Chairman (A))

None for the applicant, though called twice.
None appeared on the last occasion also. The
application is dismissed in default.



(Dr. A. Vedavalli)
Member(J)

'Sanju'


20-4-95

(N.V. Krishnan)
Vice-Chairman(A)